HARYANA VIDHAN SABHA

Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 19th September, 2007.

PRESENT POSITION OF KISAU, RENUKA AND LASHKAR DAMS

*731. SH. UDAI BHAN, M.L.A: Will the Irrigation Minister be pleased to state the present position of Kisau, Renuka and Lashkar dams to be constructed on Yamuna river togetherwith the steps being taken by the Govt. for the construction of above said dams.?

AMOUNT SPENT ON ANGANWARIES

- *763. SH. TEJENDER PAL SINGH MANN, M.L.A: Will the Social Welfare Minister be pleased to state:
 - a) the details of total amount spent on Anganwaries during the years 2004-05, 2005-06 and 2006-07 together with the amount received from the Govt. of India and Contribution made by the Haryana Govt. on the scheme for each year separately; and
 - b) the mode of employment of Anganwari workers and helpers?

CONSTRUCTION OF BUILDING FOR B.ED. COLLEGE.

- *750. Dr. SHIV SHANKAR BHARDWAJ, M.L.A: Will the Education Minister be pleased to state:
 - a) whether it is a fact that the B.Ed. College, Bhiwani is functioning without its own building for the last 30years;
 - b) if so, whether there is any proposal under consideration of the Govt. to

construct building for the B.Ed. College, Bhiwani on the land earmarked in the premises of Govt. College Bhiwani; and

c) if so, the time by which it is likely to be constructed?

INSTALLATION OF TUBEWELLS IN NARNAUL DIVISION

*756. SH. NARESH YADAV, M.L.A: Will the Water supply and Sanitation Minister be pleased to state the total number of tubewells installed by the Public Health Department in the Narnaul Division from February, 2003 to March, 2007 together with the number of tubewells in working order and which are not in working order?

LINE LOSSES OF ELECTRICITY

*760. SH. SHER SINGH, M.L.A: Will the Power Minister be pleased to state the district wise percentage of line losses of electricity in the State along with steps being taken or to be taken to check the line losses of electricity?

CONSTRUCTION OF ROADS

*769. SH. K.L.SHARMA, M.L.A: Will the PWD (B & R) Minister be pleased to state the number of roads constructed by the PWD (B& R) Department in the Shahabad Constituency during the last two years i.e. 2005-2006and 2006-2007?

C.B.I. INQUIRY

*781. Shri S.S. Surjewala, M.L.A: Will the Chief Minister be pleased to state:

a) the date on which the criminal cases if any were handed over to the CBI by the Government of Haryana against the former Chief Minister Sh. Om Parkash Chautala, his family members and accomplishes together with the present position thereof; and

b) whether the State Government has constituted a team of its officers to assist the CBI in the investigation; if so the names thereof?

SPORTS FACILITIES AT GOVT. STADIUMS

- *786. Smt. Sumita Singh, M.L.A: Will the Minister of State for Sports and Youth

 Affairs be pleased to state:
- a) the games and coaching facilities available at the Govt. stadiums; and
- b) whether there is lack such facilities due to which players do not play the games at Govt. stadiums an prefer private coaching?

IRRIGATION WATER FOR MASUDPUR VILLAGE

*795. Sh. Ram Kumar Gautam, M.L.A: Will the Irrigation Minister be pleased to state whether it is fact that the Irrigation water supplied to Masudpur village of Narnaund constituency is not adequate after it has been linked with Bhakra Canal; if so, whether there is any proposal to supply adequate Irrigation water to the said village?

REPAIR OF ROADS

- *798. Sh. NIRMAL SINGH, M.L.A: Will the PWD (B&R) Minister be pleased to state ._
 - a) whether there is any proposal to repair the following roads:-
 - I. Bhood Power Station to Devdhar village up to U.P. Border of Chhachhrauli constituency.
 - II. Khizrabad-Khilanwala road of Chhachhrauli Block; and
 - III. Jagadhari-Ponta Sahib road; and
 - b) if so, the Budget provision for the propose and time by which these roads are

TRANSFER POLICY OF TEACHERS

*714. SH. DHARAMPAL SINGH MALIK, M.L.A: Will the Education Minister be pleased to state :-

- a) whether there is any proposal under consideration of the Govt. to frame a permanent transfer policy for teachers in Haryana to provide better scope of studies to the students and to avoid harassment to the teachers; and
- b) if so, the details thereof?

SEISMIC ZONE AND DISASTER MANAGEMENT

*711. SH. KARAN SINGH DALAL, M.L.A: Will the Minister of State for Revenue be pleased to state :-

- a) whether the areas of districts of Faridabad, Gurgaon and Mewat fall in the seismic zone of the country;
- b) if so, whether any Disaster Management Plan for the region has been formulated and notified; if so, the details thereof; and
- c) whether any Ceiling/limit on the construction of multi storied buildings have been imposed in the region as referred to in part (a) above if so, the details thereof?

TO CHECK THE ADDICTION TO INTOXICANTS

*774. Dr. SITA RAM, M.L.A: Will the Chief Minister be pleased to state:

a) the steps taken by the Govt. to check the increasing addiction to intoxicants amongst

the youth in the state; and

b) whether the crimes have increased in the State due to the increasing tendency of the intoxication?

PERIPHERY EXPRESS HIGHWAY

*732. SH. UDAI BHAN, M.L.A: Will the Chief Minister be pleased to state the present position of the Periphery Express Highway to be constructed for linking the sectors of Faridabad across canal which will link with National Highway No-2 at village Kaily near the village Sikri togetherwith the time by which it will be constructed?

PERMISSION TO BIG INDUSTRIAL HOUSES FOR RETAIL BUSINESS

*742. Dr. SUSHIL INDORA, M.L.A: Will the Excise and Taxation Minister be pleased to state :-

- a) whether any permission for retail business has been granted by the Govt. to the big Industrial Houses of private sector in the state;
- b) if so, the names thereof together with the names of the cities in which they have set-up their sale centre so far in the State; and
- c) the amount /Capital invested by them together with the number of employees working in each sale-centre separately ?

SEWERAGE SYSTEM IN BHIWANI

*749. Dr. SHIV SHANKAR BHARDWAJ, M.L.A: Will the Water supply & Sanitation Minister be pleased to state whether it is a fact that the sewerage

system of Bhiwani is not functioning properly; if so, the steps taken by the Govt. for proper functioning of the sewerage system ?

REPAIR AND WIDENING OF ROADS

*757. SH. NARESH YADAV, M.L.A: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Govt. to repair and widen the roads from Ateli to Bahror and Narnaul to Bahror up to Haryana border; if so, the time by which these roads are likely to be repaired and widened?

IAS & IPS OFFICERS FACING ENQUIRIES

*729. SH. TEJENDER PAL SINGH MANN, M.L.A: Will the Chief Minister be pleased to state :-

- a) the number of I.A.S. & I.P.S. Officers facing enquiries for misappropriation & embezzlement of funds in the State;
- b) the number of officers referred to in part (a) above facing CBI enquires; and
- c) the latest status of the cases referred to in part (a) and (b) above?

SPORTS ACTIVITIES IN RURAL AREAS

*761. SH. SHER SINGH, M.L.A: Will the Minister of State for Sports and Youth Affairs be pleased to state whether it is fact that sports activities are not being taken seriously in rural areas of the State; if so, the steps taken or proposed to be taken to promote sports in the villages?

CONSTRUCTION OF ROADS BY H.S.A.M.B

*770. SH. K.L.SHARMA, M.L.A: Will the Agriculture Minister be pleased to state :-

- a) the number of roads constructed by the Haryana State Agricultural marketing Board in the Shahabad Constituency during the last two years i.e. 2005-2006 and 2006-2007; and
- b) whether there is any proposal under consideration of the Government for carpeting the link road from N.H. 73 to village Dau Majra, in Shahabad Constituency which is in very bad condition; If so, the time by which the above mentioned road is likely to be repaired?